

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

Item No.613

IB-1374(ND)/2019

IA/5612/2023, IA/2016/2024 (New IA), IA/5054/2023, IA/4840/2023 &  
IA/4209/2023

**IN THE MATTER OF:**

**M/s. Corporation Bank**

**...PETITIONER**

**Vs**

**M/s. Hydric Farms Inputs Ltd.**

**...RESPONDENT**

**Section**

**U/s 7 of IBC, 2016**

**Order delivered on 30.04.2024**  
**Hybrid Hearing (PHYSICAL & VC)**

**Coram:**

**SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Petitioner/Financial Creditor :**

**For the Respondent/Corporate Debtor :**

**ORDER**

Re-notified to **14.05.2024**.

**Sd/-**  
**(Court Officer)**